

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

**Item No.214 – IA 1454 of 2023**  
**In**  
**CP(IB)/136(AHM)2022**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Indian Bank  
(Erstwhile Allahabad Bank)  
V/s  
Sumit Suresh Bhatnagar

.....Applicant

.....Respondent

**Order delivered on 05/01/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Adv. i/b.  
Thakkar & Pahwa, Advocates

For the Respondent : Mr. Sunil Bhavsar, Proxy Adv.  
for Mr. Ritesh Patadia, Adv. for Indian Bank

**ORDER**

List before the Regular Bench on 18.01.2024

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**